

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 79 OF 2018 &
IA NOS. 404, 405 & 406 OF 2018

Dated : 11th July , 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Maithon Power Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors Respondent(s)

Counsel for the Appellant (s) : Mr. S. Venkatesh
Mr. Vikas Maini
Mr. Sandeep Rajpurohit
Mr. Somesh Srivastava

Counsel for the Respondent(s) : --

ORDER

List this matter on **05.09.2018**, as requested by the learned counsel appearing for the Appellant.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Vt/js